

PROCEEDINGS OF THE PRL.DISTRICT AND SESSIONS JUDGE,
RANGA REDDY DISTRICT AT L.B.NAGAR

Present: **Smt. Renuka Yara,**
Prl. District and Sessions Judge,
Ranga Reddy District.

Sub: PUBLIC SERVICES – TJMSS Rules, 2018 – Promotions to Office Subordinates as Examiners (Category - 11) in terms of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 - Transfers and Postings of certain Examiners – Orders- Issued.

Ref: 1.This Courts Office Note, dated: 05.02.2020.
2.This Courts Lr.Dis.No. 920/Admn/2020, dated 06.02.2020.
3. This Courts Lr.Dis.No. 1184/Admn/2020, dated 18.02.2020.
4. G.O.Ms.No.29, Law (LA, LA & J-Homes-Courts. B) Department, dated 18.05.2018.
5.This Courts Office Order, dated 25.02.2020.

PROCEEDINGS DIS.NO. 1743 /PR.No. 125/2020ADMN/2020 DATED: 11 .03.2020

The Prl. District and Sessions Judge, Ranga Reddy District, is pleased to order the following temporary promotions to the Office Subordinates as Examiners (Category - 11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018, Transfers and Postings of certain Examiners:-

ORDER:

1. Smt. S. Mangamma, Office Subordinate working in the Court of Prl. Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate Cyberabad at Rajendranagar, is temporarily promoted as Examiner (Category -11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Examiner (Category- 11) in the Court of XII Additional District & Sessions Judge, R.R.District at Vikarabad in the post kept vacant. On her joining she is deputed to work in the Court of Prl. Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate Cyberabad at Rajendranagar, until further orders.
2. Ms. K. Swapna, Office Subordinate working in the Court of Prl. District & Sessions Judge, R.R.District at L.B.Nagar, is temporarily promoted as Examiner (Category-11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Examiner (Category-11) in the Court of XIV Additional District &

Sessions Judge, R.R.District at L.B.Nagar, in the post kept vacant. On her joining she is deputed to work in the Court of Prl. District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.

3. Sri N. Solomon Raju, Office Subordinate working on deputation in the Court of V Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate Cyberabad at Kukatpally from the court of II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate Cybeabad at Kukatpally is temporarily promoted as Examiner (Category-11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Examiner (Category-11) in the Court of Prl. District & Sessions Judge, R.R.District, at L.B.Nagar, in the post kept vacant. On his joining he is deputed to work in the Court of V Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate Cyberabad at Kukatpally, until further orders.

4. Ms. M. Anitha, Office Subordinate working in the Court of Prl. Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate Cyberabad at Kukatpally, is temporarily promoted as Examiner (Category -11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Examiner (Category- 11) in the Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XVII Additional District & Sessions Judge, at L.B.Nagar, in the post kept vacant. On her joining she is deputed to work in the Court of Prl. Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate Cyberabad at Kukatpally, until further orders.

5. Ms. E. Bhooolaxmi, Office Subordinate working in the Court of Prl. Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate Cyberabad at Malkajgiri, is temporarily promoted as Examiner (Category -11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Examiner (Category- 11) in the Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XVIII Additional District & Sessions Judge, at L.B.Nagar in the post kept vacant. On her joining she is deputed to work in the

Court of Prl. Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate Cyberabad at Malkajgiri, until further orders.

6. Sri N. Suresh Naik, Office Subordinate working in the Court of XIV Additional District & Sessions Judge, R.R.District at L.B.Nagar, is temporarily promoted as Examiner (Category-11) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Examiner (Category-11) in the Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XIX Additional District & Sessions Judge, R.R.District at Vikarabad, in the post kept vacant. On his joining he is deputed to work in the Court of XIV Additional District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.

The Office Subordinates now promoted as Examiners (Category-11) are informed that they are directed to attend the duties of the Office Subordinates until further orders and their promotions are purely on a temporary basis and liable to be reverted at any time for their unsatisfactory performance, etc.

The Presiding Officers concerned are hereby directed to relieve the above individuals on or before 26.3.20 with a direction to join duty in the promotional post.

The joining report of the above individuals be intimated to this Court.

Syara
11/3/20
Pr. District and Sessions Judge,
Ranga Reddy District
Pr. District and Sessions Judge,
Ranga Reddy Dist.

To :

The Individuals Concerned

Copy to:-

1. The Concerned Presiding Officers.
2. The Senior Superintendent, PDJ Court, R.R.District.
3. Spare Copy